

Annexure – 4

Name of the corporate debtor: A A Estates Private Limited; Date of commencement of CIRP: 06/12/2022; List of creditors as on: 16/03/2024
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|---------------------------------------|---------------------------|-----------------------|---------------------------|-----------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
| | | Date of receipt | Amount Claimed | Total admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1 | Suraksha Asset Reconstruction Limited | 13-12-2022 | 3,94,93,36,966 | 3,94,93,36,966 | Unsecured | Nil | No | 43.03% | Nil | Nil | Nil | Nil | Nil |
| | Total | | 3,94,93,36,966 | 3,94,93,36,966 | | | | 43.03% | | | | | |